

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 13947 of 2014 -DB

(Arising out of OIA-VAD-EXCUS-001-APP-548-14-15 dated 17/11/2014 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

Reckon Diagnostics P Ltd

3/7, Industrial Estate,
Gorwa,
Ahmedabad, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Vadodara-I

1st Floor...Central Excise Building,
Race Course Circle,
Vadodara, Gujarat – 390007

.....Respondent

APPEARANCE:

Shri Dhaval Shah, Advocate for the Appellant

Shri P. Ganesan, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C.L.MAHAR**

DATE OF HEARING: 14.07.2023
DATE OF DECISION: 27.09.2023

RAMESH NAIR

The appeal is disposed of. For order, see order of date in Excise Appeal No. 13943 of 2014.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**C.L.MAHAR
MEMBER (TECHNICAL)**

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